

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1296**

**TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2021/ SRAVANA 5, 1943 (SAKA)**

**INTER-STATE BORDER DISPUTE**

**†1296. SHRI HAJI FAZLUR REHMAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether several States in the country are involved in inter-state border disputes at present;**
- (b) if so, the reasons therefor including the details of such States;**
- (c) whether the Union Government has received any information of protests or fighting in this regard;**
- (d) if so, the details thereof; and**
- (e) the role of the Union Government in redressing the inter-State border dispute in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): As per available information, there are boundary disputes arising out of demarcation of boundaries and claims and counter claims over territories between Haryana-Himachal Pradesh, UT of Ladakh-Himachal Pradesh, Maharashtra-Karnataka, Assam-Arunachal Pradesh, Assam-Nagaland, Assam-Meghalaya and Assam-Mizoram.**

**(c) & (d): Occasional protests and incidents of violence are reported from some of the disputed border areas.**

**(e): The approach of the Central Government has consistently been that inter-state disputes can be resolved only with the cooperation of the State Governments concerned and that the Central Government acts only as a facilitator for amicable settlement of the dispute in the spirit of mutual understanding.**

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